

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

LOK SABHA

**UNSTARRED QUESTION No. 3946
TO BE ANSWERED ON 19.03.2021**

SHARING OF ADVERTISEMENTS REVENUE

3946. SHRIMATI VANGA GEETHA VISWANATH:

SHRI SYED IMTIAZ JALEEL:

SHRI ASADUDDIN OWASI:

SHRI A. GANESHAMURTHI:

DR. T.R. PAARIVENDHAR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has endorsed the demand of Indian Newspaper Society (INS) for sharing advertising revenue by techno companies like Google, Facebook etc. to compensate Indian newspapers for using their content;**
- (b) if so, the details thereof along with response of the Government thereto;**
- (c) whether the Government receives revenue from such companies for the Indian news published in print and electronic media as per the global practices;**
- (d) if so, the details thereof and if not the reasons therefor;**
- (e) whether the Government proposes to bring a legislation in this regard;**
- (f) if so, the details thereof along with the other steps being taken by the Government on the matter?**

ANSWER

**MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE;
MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER
OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
{SHRI PRAKASH JAVADEKAR}**

(a) & (b): No such demand has been endorsed by the Government.

(c) & (d): Government earns GST as per applicable rates for the publishing industry.

(e) & (f): There is no proposal for enactment of a law by the Government in this regard.
